Declaration of Assets and Liabilities

		Page 1		-		- The state of the		
						Year20		
		I, SUMAN	1	son/d	aughter/wife o	RAKESH	KUMAR SI	NHA
T. (EVI.)	iged	33	years,	belonging to	PATI	NA	*************	
In row	_àervi	ce and presently w	vorking as	BIHAR	VIDHAI	V SABHA	PATNA	
22/2/	give	herein below the d	etails of th	e assets (imm	ovable, mova	ble, bank bala	nce, etc.) of	
1	myse	elf, my spouse and	dependant	5*:				
of Enda	A.	Details of move (Assets in joint r	ible asset name indica	sting the exten	t of joint own	ership will also	have to be	
(m332)	giver	1)		RAKESH KY	SINHA			
122	Sr. No.	Description	Self	Spouse Nama(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name	
	754	Cash		· -FEN				

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Sr. No.	Description	Self	RAKESH Kr Spouse Nama(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	1,00000	SAMMITTED			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4 Lakt joint with Mother in Law				
(ili)	Bonds, SIP Debentures and Shares in companies TPF - 1000	Hothers in	hy			
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	6-28,000/ annual 50,000 annual				and the second
(v)	Motor Vehicles (details of Rg-N make, etc.)	Four wheele BROSFA4048 Joint name with husban		45	and botant on	· ·
(vi)	Jewellery (give details of weight and value)	gold-150g 631350/ 3ilver-3lg 204000/				and all property
(vii)	Other assets, such as values of claims / interests				500 0 15 12 500 0 15 12 57 5 5 6 6	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				1 TAKEN 17	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				[X-24/1]	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		To the second se			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market					
(v)	value Others (such as interest in property)				The second of th	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(3)	(i) Loans from Banks		The state of the s
17	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		A STATE OF THE STA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		e de seus se la filipi
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EJWPS1862K	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]	ANT SEE	
	(iv) Property Tax		

GPF/CPF/PRAN No.	:-	110105365706
Gender	:-	F (M/F)
Date of Birth	·	0 9 0 2 1 9 8 8 (DD/MM/YYYY)
Class/Group	;-	C (A/B/C)
Cadre	1*	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA
I hereby	declare	that the above details are true to the best of my

knowledge and belief.

	Signature Suman
	Name of Employee:SUMAN
lace: PATNA	Designation: OFFICE ATTENDANT
Date: 92/02/21	Department: ZILA. PARIS. HAD. AND PANCHAYATI RAI SHAMITI

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.